

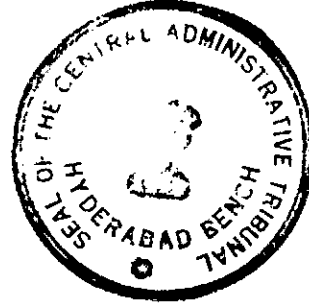
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

* * *

O.A. 1601/93

Dt. of Decision : 30.3.94

1. B. Ramamohana Rao
2. B. Kanna Rao
3. D. Raja Rao
4. M.A. Laxman Rao
5. B. Kalidas
6. A.V. Ramana
7. M. Meera Raju
8. A.S. Prakasa Rao



.. Applicants

Vs

1. Government of India, rep. by its Secretary,
Ministry of Defence, New Delhi.
2. The Chief of Naval Staff,
Naval Head Quarters,
New Delhi - 110 001.
3. The Flag Officer, Commanding-in-Chief.,
Eastern Naval Command, Visakhapatnam.
4. The Chief Staff Officer (P&A)
Eastern Naval Command,
Visakhapatnam.

.. Respondents.

Counsel for the Applicants : Mr.MP. Chandramouli

Counsel for the Respondents : Mr.N.R. Devaraj, Sr.CGSC

Members

THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

THE HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

Handwritten signature/initials

I As per Hon'ble S

, Member (Admn.) I

The app
Assistant Store Kee
Command, Visakhapat
initially appointed
the 8 applicants we
Assistant Store Kee
Later they were all
effect from 10.9.19
effect from 6.1.198
that their seniorit
should be ^{reckon} given fro
were continuously s
2. We have

Mr. M.P. Chandra Mo
has drawn our atten
Bench of the Tribu
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from 3.4.79, the ^{for} da
as Assistant Store

judgement of t
The 5 applicants in
the applicants in t
dt. 4.3.1992, this T
the seniority of th

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pers in Eastern Naval
the applicants were
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from 6.1.1979.
that appointment with
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in this application is
of Assistant Store Keeper
date from which they

counsel for both the
nsel for the applicants
gement of the Ernakulam
9, wherein similarly
reckon their seniority
continuously ~~on~~ ^d engagement
also drawn our attention
e Tribunal in O.A.No.510/89.
~~arked in fact~~ junior to
3. Vide judgement
ad the respondents to base
on
the dates of their initia

220 f 9

TYPED BY

COMPILED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHY : MEMBER (AD)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : M (ADMN)

Dated: 30-3-1994

~~ORDER~~ JUDGMENT

~~M. A. / R. A. / C. A. / No.~~

O. A. No.

in
160153

T. A. No.

(w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

pvm

